

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
03-07-2024 AT 10:30 AM**

**CP(IB) No. 369/95/HDB/2022**

**AND**

**IA (IBC) 1351/2024 in CP(IB) No. 369/95/HDB/2022**

u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

**...Petitioner**

**AND**

Shri. P Srinivas  
(Versatile Mobile Distributors Private Limited)

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1351/2024**

Learned Counsel Mr Varun Ambati, for applicant/Financial Creditor present physically.

Mr Murali Mohan Chevuturi, Resolution Professional present through Video Conference.

For hearing, matter adjourned to 23.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**